

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.10.2022 (FRIDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 189 of 2022	Urmila Samota Vs. Lotus Buildtech Private Ltd. & Ors.	Naresh Kr. Sejvani	
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For Hearing

3.	Competition App. (AT) No. 16 of 2021 (PH)	Pawan Jagetia Vs. Competition Commission of India & Ors. With	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5 Ebaad N. Khan
4.	Competition App. (AT) No. 21 of 2021 (PH)	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis
5.	Competition App. (AT) No. 22 of 2021 (PH)	All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5 Ebaad N. Khan
6.	Competition App. (AT) No. 23 of 2021 (PH)	United Breweries Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5 Ebaad N. Khan

7.	Competition App. (AT) No. 24 of 2021 (PH)	Perry Goes Vs. Competition Commission of India & Ors. With	Sahil Khanna	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4 Ebaad N. Khan
8.	Competition App. (AT) No. 25 of 2021 (PH)	Shekhar Ramamurthy Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Balbir Singh (ASG) Arav Kapoor-R1 Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4 Ebaad N. Khan
9.	Competition App. (AT) No. 26 of 2021 (PH)	Kiran Kumar Vs. Competition Commission of India & Ors. With	Abhay Joshi	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
10.	Competition App. (AT) No. 27 of 2021 (PH)	Kalyan Ganguly Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4 Ebaad N. Khan
11.	Competition App. (AT) No. 18 of 2021 & I.A. No. 257 of 2022 (PH) (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

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By order of Hon'ble Chairperson
-sd/-
Registrar